

16.8.2010

CPs 5/03, 6/03, 7/03, 8/03, 9/03  
10/03 & 11/03

Petitioners by Shri S.P.Kulkarni.

Respondents by Smt.H.P.Shah.

Heard.

Oral order dictated separately disposing of the above-mentioned Contempt Petitions by common order. The signed copy of the order is placed in lead case CP No.5/03.

Sd/  
(Sudhakar Mishra)  
Member (A)

Sd/  
(Jog Singh)  
Member (J)